

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 11<sup>th</sup> December, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Execution Application No. 56/2018 IN</b> Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant
2.	<b>M. A. No. 1748/2018 IN</b> Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs for Applicant in M.A.
<b>AFTER NOTICE</b>			
3.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 2 & 4 Mr. Ravindra Kumar, Adv. for R-3 Mr. B. V. Niren, Adv. for R-5 Ms. Sakshi Popli, Adv. for DJB Mr. A. K. Prasad, Adv. for CGWA
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant  Mr. A. K. Prasad, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Rajesh K. Singh, Adv. for MoEF
5.	Original Application No. 664/2018	Village (Dweep) Panchayath Vs. District Magistrate cum District Collector, Lakshadweep	Mr. Sumeer Sodhi, Adv. (AC)  Mr. Rajesh Kumar Das, Adv. for R-1 Mr. Ardhendumauli Kr. Prasad, Adv. for CGSC
<b>FOR HEARING</b>			
6.	Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with

			Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv. Mr. A. R. Takkar, Adv.
7.	Original Application No. 286/2016	Devji Patel Vs. State of Rajasthan	Ms. Meera Gopal, Adv. (AC)  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 & 2 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Divya Prakash Pande, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Vivek Kumar Tandon, Adv. Mr. Raghvendra Singh Parihar, Adv. Mr. Shaitan Bhesu Ram, Adv. Mr. Naginder Benipal, Adv. Mr. Amit Kocher, Adv. Mr. Sandeep Singh Shekhawat, Adv.
8.	<b>Original Application No. 391/2016</b> (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for R-4 & 5 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15
9.	Original Application No. 332/2017  <b>WITH</b>	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, ASG for Uttarakhand Mr. Mukesh Verma, Adv for UEPPCB Ms. Divya Roy, Adv. Mr. Sarthak Raizada, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for CPCB
10.	Original Application No. 33/2018 (M.A. No. 1467/2018)  <b>WITH</b>	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. Ajay Kumar Jadon, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-6 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Sunil Kumar Jain, Adv. for R-3, 5, 6&9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 17 Mr. S. S. Kulshrestha, Sr. Adv. with Mr. Ajeet Pandey, Adv. for R-7, 16 & 18 Mr. Arindam Mukherjee, Adv. for R-8 & 14 Mr. Nikhilesh R., Adv. for R-11 Mr. Naresh Kaushik, Adv. for R-15 Mr. Raj singh Niranjana, Adv. for R-12 & 13 Mr. Sumeer Sodhi, Adv. Mr. Ravi Sehgal, Adv. for R-20 Mr. Manish Kapoor, Adv. for R-22 Ms. Monalisa Kasania, Adv. Mr. Prakash Chandra, Adv.

11.	Original Application No. 88/2016 (M.A. No. 313/2017)  <b>WITH</b>	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rahul Khurana, Mr. Rajeev Bisht & Mr. Surinder Singh, Advs. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Verma, AAG for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11 Mr. Rahul Khurana, Adv. Mr. Amit Tiwari, Adv. for State of UP
12.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rahul Khurana & Mr. Rajeev Singh Bisht, Advs. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
13.	Original Application No. 418/2017	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-8 Mr. Ravindra Kumar, Adv. (LC) Mr. Divya Prakash Pande, Adv.
14.	Original Application No. 473/2017 (M.A.No. 924/2017)	Niharika Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Goyal, Adv. for Applicant  Mr. Rajesh K. Singh & Ms. Deep Shikha Bharti, Advs. for MoEF Mr. A. K. Prasad, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Sharmila Upadhyay, Adv. for CPCB
15.	<b>Original Application No. 02/2018</b> (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
<b>CASES AT SR. NO. 16 &amp; 17 WILL BE TAKEN-UP ON 09.01.2019 FOR HEARING</b>			
16.	Original Application No. 433/2017 (M.A. No. 1261/2018)	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. A. K. Prasad, Adv. for R-3 & 4 Mr. Raj Kumar, Adv. for CPCB Ms. Manisha T. Karia, Adv. Mr. R. N. Singh, Adv. Ms. Sakshi Popli, Adv. for DJB
17.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Advs. for Applicant  Mr. Thakur Sumit, Adv. for R-1 Ms. Anisha Nagarajan, DAG for R-2 & 3 Ms. Rachana Joshi Issa, Adv. for R-4 & 5 Mr. Narender Singh Yadav & Mr. Surinder Pal Singh Tinna, Advs. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCB Mr. Vijay Shukla, Adv.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**